

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION No. 872
TO BE ANSWERED ON 05.02.2021

Compensatory Afforestation

872. SHRI ADALA PRABHAKARA REDDY:
DR. KRISHNA PAL SINGH YADAV:
SHRI POCHA BRAHMANANDA REDDY:
SHRI SRIDHAR KOTAGIRI:
DR. BEESETTI VENKATA SATYAVATHI:
SHRI KURUVA GORANTLA MADHAV:
SHRI T.R.V.S. RAMESH:
SHRIMATI CHINTA ANURADHA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has compiled list of locations where compensatory afforestation has been carried out for various projects in the country including Andhra Pradesh, Tamil Nadu and Madhya Pradesh since 2014;
- (b) if so, the details thereof, State/UT-wise; and
- (c) the details of the CAMPA funds sanctioned to various States during each of the last three years including the current year, State/UT-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI BABUL SUPRIYO)

- (a) The Central Government has launched a portal namely PARIVESH (“Pro Active and Responsive facilitation by Interactive and Virtuous Environmental Single window Hub”) for the purpose of making proposals for non-forest use of forest land under Forest (Conservation) Act, 1980 (FCA, 1980). Compensatory Afforestation (CA) is one of the most important conditions stipulated by the Central Government while approving these proposals. There is a provision to upload the locations of the CA areas in the form of KML files, Survey of India Toposheet and DGPS maps, etc. in this portal for all States/UTs including Andhra Pradesh, Tamil Nadu and Madhya Pradesh since 2014.
- (b) The State/UT wise details of area taken up under CA since 2014 is annexed as **Annexure-I**
- (c) The details of the CAMPA funds sanctioned to various States during each of the last three years including the current year is annexed at **Annexure-II**.

Annexure-I

STATEMENT REFERRED TO IN REPLY TO PART (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 872 BY SHRI ADALA PRABHAKARA REDDY, DR. KRISHNA PAL SINGH YADAV, SHRI POCHA BRAHMANANDA REDDY, SHRI SRIDHAR KOTAGIRI, DR. BEESETTI VENKATA SATYAVATHI, SHRI KURUVA GORANTLA MADHAV, SHRI T.R.V.S. RAMESH, SHRIMATI CHINTA ANURADHA REGARDING 'COMPENSATORY AFFORESTATION' DUE FOR REPLY ON 05.02.2021

| S. No. | STATE/UTs | Compensatory Afforestation (in Ha.) |
|--------------------|----------------------|-------------------------------------|
| 1 | Andaman and Nicobar | 2.77 |
| 2 | Andhra Pradesh | 5816.50 |
| 3 | Arunachal Pradesh | 20856.96 |
| 4 | Assam | 429.69 |
| 5 | Bihar | 2552.95 |
| 6 | Chandigarh | 6.20 |
| 7 | Chhattisgarh | 12316.51 |
| 8 | Dadra & Nagar Haveli | 15.79 |
| 9 | Daman and Diu | 0.00 |
| 10 | Delhi | 54.12 |
| 11 | Goa | 40.09 |
| 12 | Gujarat | 6818.00 |
| 13 | Haryana | 4251.97 |
| 14 | Himachal Pradesh | 4946.82 |
| 15 | Jammu and Kashmir | 0.00 |
| 16 | Ladakh | 0.00 |
| 17 | Jharkhand | 8289.98 |
| 18 | Karnataka | 2346.52 |
| 19 | Kerala | 36.45 |
| 20 | Lakshadweep | 0.00 |
| 21 | Madhya Pradesh | 23145.11 |
| 22 | Maharashtra | 9555.03 |
| 23 | Manipur | 3447.74 |
| 24 | Meghalaya | 173.53 |
| 25 | Mizoram | 259.37 |
| 26 | Nagaland | 0.00 |
| 27 | Odisha | 27139.39 |
| 28 | Pondicherry | 0.00 |
| 29 | Punjab | 4235.22 |
| 30 | Rajasthan | 9035.87 |
| 31 | Sikkim | 329.18 |
| 32 | Tamil Nadu | 230.46 |
| 33 | Telangana | 13668.62 |
| 34 | Tripura | 962.76 |
| 35 | Uttar Pradesh | 3400.48 |
| 36 | Uttarakhand | 8390.11 |
| 37 | West Bengal | 748.24 |
| Grand Total | | 173503.42 |

Annexure-II

STATEMENT REFERRED TO IN REPLY TO PART (c) OF THE LOK SABHA UNSTARRED QUESTION NO. 872 BY SHRI ADALA PRABHAKARA REDDY, DR. KRISHNA PAL SINGH YADAV, SHRI POCHA BRAHMANANDA REDDY, SHRI SRIDHAR KOTAGIRI, DR. BEESETTI VENKATA SATYAVATHI, SHRI KURUVA GORANTLA MADHAV, SHRI T.R.V.S. RAMESH, SHRIMATI CHINTA ANURADHA REGARDING 'COMPENSATORY AFFORESTATION'DUE FOR REPLY ON 05.02.2021

| Sl. No. | State/UT | 2018-19 | 2019-20 | 2020-21 |
|--------------------|---------------------------|----------------|----------------|----------------|
| Amount ₹ in Crore | | | | |
| 1. | Andaman & Nicobar Islands | 1.56 | 0.00 | 2.13 |
| 2. | Andhra Pradesh | 104.47 | 322.97 | 330.82 |
| 3. | Arunachal Pradesh | 354.15 | 0.00 | 0.00 |
| 4. | Assam | 45.84 | 55.89 | 88.34 |
| 5. | Bihar | 46.62 | 140.18 | 239.47 |
| 6. | Chandigarh | 1.27 | 1.87 | 2.26 |
| 7. | Chhattisgarh | 0.00 | 848.51 | 963.24 |
| 8. | Dadar& Nagar Haveli | 0.00 | 0.00 | 0.00 |
| 9. | Daman & Diu | 0.00 | 0.00 | 0.00 |
| 10. | Delhi | 0.00 | 0.00 | 19.55 |
| 11. | Goa | 0.00 | 17.95 | 32.68 |
| 12. | Gujarat | 212.66 | 0.00 | 240.69 |
| 13. | Haryana | 144.20 | 96.84 | 181.29 |
| 14. | Himachal Pradesh | 132.52 | 145.82 | 158.38 |
| 15. | Jammu & Kashmir | 0.00 | 0.00 | 184.83 |
| 16. | Jharkhand | 286.25 | 399.29 | 374.56 |
| 17. | Karnataka | 101.40 | 146.21 | 173.67 |
| 18. | Kerala | 14.61 | 0.00 | 15.79 |
| 19. | Lakshadweep | 0.00 | 0.00 | 0.00 |
| 20. | Madhya Pradesh | 268.76 | 506.38 | 860.96 |
| 21. | Maharashtra | 225.00 | 499.38 | 534.32 |
| 22. | Manipur | 24.85 | 30.36 | 27.79 |
| 23. | Meghalaya | 0.00 | 0.00 | 33.97 |
| 24. | Mizoram | 8.30 | 19.23 | 32.66 |
| 25. | Nagaland | 0.00 | 0.00 | 0.00 |
| 26. | Odisha | 554.00 | 592.52 | 773.39 |
| 27. | Puducherry | 0.00 | 0.00 | 0.00 |
| 28. | Punjab | 79.20 | 64.72 | 177.85 |
| 29. | Rajasthan | 182.03 | 267.69 | 280.98 |
| 30. | Sikkim | 0.00 | 54.38 | 66.90 |
| 31. | Tamil Nadu | 7.00 | 0.00 | 66.63 |
| 32. | Telangana | 237.38 | 510.00 | 483.78 |
| 33. | Tripura | 16.70 | 16.74 | 21.51 |
| 34. | Uttar Pradesh | 150.60 | 285.68 | 449.86 |
| 35. | Uttarakhand | 303.00 | 218.00 | 225.09 |
| 36. | West Bengal | 21.22 | 70.07 | 74.00 |
| GRAND TOTAL | | 3523.59 | 5310.68 | 7117.39 |